

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.174/2020 in CP (IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA No.174/2020

Present: None appeared for the Applicant.

Ld. Counsel Mr. CV Narasimha for the Respondent No.2.

Ld. Counsel for the Respondent was asked, with respect to the pleadings in the Counter at Page No.9, to specify the exact date on which the transaction took place that is referred to in Para No.22 of the Counter and also to provide a clean copy of Annexure-5 (Page No.74 to 92) of the Counter submitted on 22.06.2021. To be supplied within one week. Now the matter is reserved for clarification of the Petitioner, **matter is adjourned to 03.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)